Number of dacoities and burglaries in Delhi and New Delhi during the period 1st June 1959 to 30th November 1959.

Number of cases which were reported to the police Number of cases in which culprits have been Apprehended

Dacoity		 Burglary	Dacoity	Burglary	Dacoity	Burglary
Nil	•	569	Nıl	569	Nil	99

SHRI R, P. N. SINHA: So far as theft cases are concerned, what is the reason that in only so few cases the police have been able to apprehend the culprits?

SHRI GOVIND BALLABH PANT: The police have been able, I think, to recover 13 out of 16 cars, which is creditable.

SHRI R. P. N. SINHA: I am not talking of cars; I am talking of other burglaries and other things.

SHRI GOVIND BALLABH PANT: No question of burglaries; we are talking of cars here.

SHEER R. P. N. SINHA: I am referring to part (a) of the question.

. SHRI GOVIND BALLABH PANT: Well, I think, on the whole, the police had been able to trace a larger number of burglaries than is ordinarily the case. The proportion is higher than it has been before; that is my impression.

*525. [The questioner (Shri Kailash Bihari Lall) was absent. For answer, vide col. 2730 infra.]

DETERIORATION IN STANDARD OF CRICKET

•526. SHRI B. D. KHOBARAGADE: Will the Minister of EDUCATION be pleased to state:

(a) whether he is aware of the fact that the standard of Cricket in India has of late deteriorated; and

(b) if so, what steps Government **propose** to take in this matter?

THE MINISTER OF EDUCATION (Dr. K. L. SHRIMALI): (a) end (b). A statement is laid on the Table of the House.

STATEMENT

(a) The impression that the standard of Cricket has deteriorated of late seems to have been based on the recent defeats which the Indian Cricket teams suffered at the hands of the West Indies' and English Cricket teams. It would be more appropriate if we say that the development of the game in India has not kept pace with the development in other countries.

(b) The Government of India propose to establish a National Institute for Sports in which expert foreign coach instructors will be employed to give training to Indian coaches. At least one of these foreign instructors will be for Cricket. The Government of India had appointed a Committee to enquire into certain allegations against the Board of Control for Cricket in India. The Committee on its report has made certain recommendations for the promotion and development of Cricket. The report is being forwarded to the Board of Control for Cricket in India for comments. The recommendations of the Committee will be implemented as soon as the comments of the Board and the recommendations of the All India Council of Sports thereon are received.

SHRI B. D. KHOBARAGADE: In the statement the hon. Minister has stated:

"The impression that the standard of Cricket has deteriorated of late seems to have been based on the recent defeats which the Indian Cricket teams suffered at the hands of the West Indies' and English Cricket teams."

So, if that is a fact, then may I know Sir, whether the Government have enquired into the reasons for such heavy defeats which the Indian team suffered during its visit to England. and may I also know, Sir, whether it is a fact that the quarrels, intrigues and internecine feuds among the different groups in the Board of Control for Cricket and the paritsan attitude adopted while selecting the players and the captain are mainly responsible for such a debacle and, if so, what steps the Government intends to take in this matter?

DR. K. L. SHRIMALI: The All-India Council of Sports has appointed a committee to enquire into the allegations made against the Board of Control. The report has been submitted. It is being sent to the Board of Control for comments, and then the All-India Council of Sports will take necessary action.

SHRI B. D. KHOBARAGADE: How long will it take?

 D_R . K. L. SHRIMALI: As I said, the report has been submitted and it is being sent to the Board of Control for comments.

FILM FINANCE CORPORATION

•527. SHRI V. K. DHAGE: Will the Minister of FINANCE be pleased to state whether Government have set up a Film Finance Corporation for the purpose of financing the production of motion pictures?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): A Film Finance Corporation will be incorporated shortly as a Government company.

SHRI V. K. DHAGE: May I know, Sir, how long will this period "shortly" last? SHRI MORARJI R. DESAI: "Shortly" is shortly, and not very long.

SHRI V. K. DHAGE: Could you define it in terms of days because there had been a debate long time back when it was said by the Government that the Film Finance Corporation would be brought into existence? Will it still take the same time to be brought into operation? What are the difficulties?

SHRI MORARJI R. DESAI: The difficulties are about making arrangements regarding various things. It is not a small thing to be put into operation immediately; it is like a bank.

MR. CHAIRMAN: The question hour is over.

. .

12 Noon

SHORT NOTICE QUESTION AND ANSWER

FALL IN THE VALUE OF INDIAN CURRENCY IN HONG KONG

2. SHRI S. PANIGRAHI: Will the Minister of Finance be pleased to state:

(a) whether the Government are aware that the value of Indian currency has recently dropped by **30%** in Hong Kong;

(b) if so, what are the reasons for the drop; and

(c) what steps Government have taken or propose to take to check the fall in the value of the Indian currency?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) The official value of the rupee which is 120 Hong Kong dollars for Rs. 107 remains unchanged and exchange at this rate is freely available for all authorised transactions. It is only the free market rate of Indian rupee notes used for unauthorised transactions that has declined by about 29% since June 1959.

2720